

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.06.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 742 of 2020  <b>Part Heard</b>	TrafiguraindiaPvt Ltd. Vs. TDT Copper Ltd.	Dheeraj Nair	Anshula Grover
2.	Comp. App. (AT) (Ins) No. 750 of 2020	PVL Koteswara Rao Vs. M/S. Grandhe Developers Pvt. Ltd.	Avinash Bhati	Ytharth Kumar
3.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	Anshuj Dhingra-R1 Vinod Chaurasia-IRP Riju Mani Talukddar-RP Gajgamani
4.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	Pulkit Deora
5.	Comp. App. (AT) (Ins) No. 845 of 2020	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors.  <b>With</b>	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi- R2 & R3 Prabhjit Singh Soni- RP Yogesh Gupta-RA
6.	Comp. App. (AT) (Ins) No. 855 of 2020	UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1 & R2 Prabhjit Singh Soni- IRP Shivank Diddi-R3
7.	Comp. App. (AT) (Ins) No. 1040 of 2020  <b>Part Heard</b>	Mohd. Nazim Khan Vs. Committee of Creditors of M/S International Trenching Pvt Ltd. & Ors.  <b>With</b>	Nilotpal Shyam	Richa Sandilya Kunal Tandon-R2 Prateek Kushwaha- R3
8.	Comp. App. (AT) (Ins) No. 1110 of 2020  <b>Part Heard</b>	Mohd. Nazim Khan Vs. HDFC Bank Ltd. & Anr.	Nilotpal Shyam	Kunal Tandon-R1 Deepika Bhugra Prasad-R2

9.	Comp. App. (AT) (Ins) No. 1058 of 2020	Berger Becker Coating Pvt. Ltd. Vs. Committee of Creditors of Asian Colour Coated Ispat Ltd. & Anr.	Samrat Sengupta	Ankur Mittal-R1 Pooja Mahajan-RP Bishwajit Dubey-R2
10.	I.A. No. 646 of 2021 in Comp. App. (AT) (Ins) No. 188 of 2021	Nilesh Sharma Resolution Professional of Today Homes and Infrastructure Pvt. Ltd. Vs. -----	Ashu Kansal	
11.	Comp. App. (AT) No. 65 of 2019  <b>Part Heard</b>	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana-R1, R10 Saneep Narain N. Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian-R9
12.	Comp. App. (AT) No. 325 of 2019	Shankar Sundaram Vs. Amalgamations Ltd. & Ors.  <b>With</b>	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram-R-4, 5, & 6
13.	Comp. App. (AT) No. 328 of 2019	Shankar Sundaram Vs. Amalgamations Ltd (P) & Ors.	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram-R-4, 5, & 6
14.	Comp. App. (AT) No. 213-214 of 2020	Apurba Kumar Sarma & Ors. Vs. Complete Medical Care & Research Institute Pvt. Ltd. & Ors.	Manish Goswami	Patita Paban-R2. R3 to R6 Neeraj Gupta-R2 to R6

**For Admission (After Notice)**

15.	Comp. App. (AT) (Ins) No. 167 of 2021	AGC Networks Ltd. Vs. Reliance Capital Ltd. & Ors.	Tabrez Malawat	Pranjit Bhattacharya-R1 Abhishek Nanda-R4
16.	Comp. App. (AT) (Ins) No. 190 of 2021	Sumat Kumar Gupta Resolution Professional International Mega Food Park Ltd. Vs. Schreiber Dynamix Dairies Pvt. Ltd.	Rajanish Thukral	Udit Mendiratta

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By order of Hon'ble Officiating Chairperson  
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Registrar